

(1918) 06 CAL CK 0037

Calcutta High Court

Case No: None

Jahirul Haque and
Another

APPELLANT

Vs

Sadar Ali and Another

RESPONDENT

Date of Decision: June 12, 1918

Acts Referred:

- Bengal Tenancy Act, 1885 - Section 153

Citation: 47 Ind. Cas. 105

Hon'ble Judges: Syed Shamsul Huda, J; Fletcher, J

Bench: Division Bench

Judgement

1. This appeal must be dismissed, No special appeal lies to this Court having regard to the provisions of Section 153 of the Bengal Tenancy Act. The only question decided in the suit is, whether the relationship of landlord and tenant exists. The appeal is accordingly dismissed with costs.